

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/39890/2025 ARBP/87/2025	BINAY KUMAR NAIK @ BINAYA KUMAR NAIK VS SHREE JAGANNATH PROPERTIS AND DEVELOPERS	SURAJ KUMAR NAIK VS	// (//
2	D-BLAPL/29134/2025 BLAPL/10119/2025	B. REDDAPA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000026/2025
3	D-BLAPL/29856/2025 BLAPL/10120/2025	AAMIR KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
4	D-BLAPL/29213/2025 BLAPL/10121/2025	KAHARA @ BISWANATH BEHERA VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	NIALI /65 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000030/2024
5	D-BLAPL/29553/2025 BLAPL/10122/2025	JADAB BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /221 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000106/2025
6	D-BLAPL/29653/2025 BLAPL/10123/2025	RAIBARA @ RAIBARI NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /207 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000114/2025
7	D-BLAPL/29654/2025 BLAPL/10124/2025	BALAKRUSHNA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000282/2025
8	D-BLAPL/29554/2025 BLAPL/10125/2025	SRIBACHA DIGAL VS STATE OF ODISHA	ASHOK DAS VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000041/2025
9	D-BLAPL/29400/2025 BLAPL/10126/2025	ASHOK KUMAR KHATUA VS STATE OF ODISHA	AJIT PARIJA VS	NANDANKANAN /257 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000353/2025
10	D-BLAPL/29439/2025 BLAPL/10127/2025	SIBA SANKAR KHILLA @ SIBA SHANKAR KHILLA @ KHILLO @ SANKAR VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /104 /2019 SPECIAL JUDGE,MALKANGIRI(Malkang) TR/0000078/2019
11	D-BLAPL/29559/2025 BLAPL/10128/2025	NURSINGHANATH MOHANTY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KUMBHARAPARA /171 /2023 2ND A.D.J.,PURI(Puri) ST/0000007/2024

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12	D-BLAPL/29510/2025 BLAPL/10129/2025	MAHESH RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /73 /2025 SPECIAL JUDGE (POCSO), GAJAPATI(G) Spl/0000031/2025
13	D-BLAPL/29591/2025 BLAPL/10130/2025	RUPESH SAHU VS STATE OF ODISHA	NETRANANDA BISWAL VS	JONK /214 /2024 A.D.J.,NAWAPARA(Nuapada) ST/0000034/2025
14	D-BLAPL/29520/2025 BLAPL/10131/2025	SIDHANT BEHERA @ BABU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /212 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000097/2025
15	D-BLAPL/29563/2025 BLAPL/10132/2025	TUNA DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /130 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000125/2025
16	D-BLAPL/29544/2025 BLAPL/10133/2025	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	KHUNTUNI /132 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000429/2025
17	D-BLAPL/29567/2025 BLAPL/10134/2025	JAGANNATH JENA @ JAGA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI GRPS /4 /2022 1ST A.D.J., PURI(Puri) ST/0000048/2022
18	D-BLAPL/29580/2025 BLAPL/10135/2025	SABIR @ MIRJA SABBIR BEG VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PURUNABAZAR /208 /2025 J.M.F.C.,BHADRAK(Bhadrak) GR/0000281/2025
19	D-BLAPL/29539/2025 BLAPL/10136/2025	RANJIT NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /271 /2020 A.D.J,PATNAGARH(Balangir) SC/0000026/2023
20	D-BLAPL/29541/2025 BLAPL/10137/2025	GOBARDHAN ROUT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BARANGA /467 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001354/2024
21	D-BLAPL/29586/2025 BLAPL/10138/2025	SAROJIT DAFADAR @ SAROJIT DAPHADAR VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /53 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000067/2023
22	D-BLAPL/29546/2025 BLAPL/10139/2025	TUNA DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NEMALO /62 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000117/2025
23	D-BLAPL/29610/2025	RAHUL KUMAR	SANJIB KUMAR BHANJADEO	/ /0

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	BLAPL/10140/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000029/2025
24	D-BLAPL/29627/2025 BLAPL/10141/2025	KAILASH NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /52 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000223/2025
25	D-BLAPL/29639/2025 BLAPL/10142/2025	SUDHIR KHATUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /146 /2023 A.D.J.,BOUDH(Baudh) Spl/0000081/2023
26	D-BLAPL/29119/2025 BLAPL/10143/2025	SK. REHMAT @ SK. RAHIMAT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000054/2025
27	D-BLAPL/29642/2025 BLAPL/10144/2025	ALIYASH MALI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000010/2025
28	D-BLAPL/24379/2025 BLAPL/10145/2025	BAPI @ BICHITRA JENA VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	DHARMASALA /687 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000128/2024
29	D-BLAPL/27750/2025 BLAPL/10146/2025	ROHIT KENOJIYA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JONK /145 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000030/2025
30	D-BLAPL/27761/2025 BLAPL/10147/2025	UPENDRA NAYAK @ KUMAR VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /269 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000043/2025
31	D-BLAPL/28135/2025 BLAPL/10148/2025	SONU KHORA @ LAXMI NARAYAN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /88 /2025 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000087/2025
32	D-BLAPL/28777/2025 BLAPL/10149/2025	NAMULU PAWAN KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /25 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000113/2025
33	D-BLAPL/29733/2025 BLAPL/10150/2025	SANJAY KAHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000012/2025
34	D-BLAPL/29734/2025 BLAPL/10151/2025	SAPNA @ SWAPNA MAJUMDAR VS	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara)

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35	D-BLAPL/29381/2025 BLAPL/10152/2025	STATE OF ODISHA MD. IZRIL VS STATE OF ODISHA	SOUGAT DASH VS	GR/0001320/2025 KOIDA /49 /2024 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur) ST/0000088/2024
36	D-BLAPL/29735/2025 BLAPL/10153/2025	KUMUDINI JIT VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000014/2025
37	D-BLAPL/29416/2025 BLAPL/10154/2025	SANTOSH @ KESHAB PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /322 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000093/2025
38	D-BLAPL/29737/2025 BLAPL/10155/2025	JITU DEHURY @ JITENDRA DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /244 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000670/2025
39	D-BLAPL/29739/2025 BLAPL/10156/2025	SUDEEP KUMAR BHUYAN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000024/2025
40	D-BLAPL/28599/2025 BLAPL/10157/2025	SATYANARAYAN SAHOO @ KANHA @ SATYANARAYAN SAHU VS STATE OF ODISHA	ADITI HOTA VS	BARANGA /243 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000669/2025
41	D-BLAPL/29092/2025 BLAPL/10158/2025	ASUTOSH PARIDA @ ASHUTOSH PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /259 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000400/2025
42	D-BLAPL/28930/2025 BLAPL/10159/2025	KEDARSON PANDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /162 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000598/2025
43	D-BLAPL/29093/2025 BLAPL/10160/2025	CHANDRA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /48 /2021 SPECIAL JUDGE,NABARANGPUR(Nabar) TR/0000022/2021
44	D-BLAPL/29112/2025 BLAPL/10161/2025	HARENDRA KUMAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /192 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001220/2025
45	D-BLAPL/29336/2025 BLAPL/10162/2025	TANKADHARA REDDY @ JITU SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /63 /2024 A.D.J., GUNUPUR(Rayagada) CT/0000045/2024

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46	D-BLAPL/29713/2025 BLAPL/10163/2025	M. THIRUMOORTHY VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /117 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000097/2025
47	D-BLAPL/29339/2025 BLAPL/10164/2025	KANDRA GOMANGO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /63 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000040/2025
48	D-BLAPL/29397/2025 BLAPL/10165/2025	SANAJHIA @ SANJHU BEHERA @ NUHURA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TALCHER TOWN /663 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000008/2025
49	D-BLAPL/29723/2025 BLAPL/10166/2025	PRADEEP KHADIA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BRAJARAJNAGAR /231 /2020 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000045/2020
50	D-BLAPL/29402/2025 BLAPL/10167/2025	RAJU @ RAJENDRA KUMAR SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /245 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000058/2025
51	D-BLAPL/29410/2025 BLAPL/10168/2025	CHITARANJAN SWAIN @ CHITTA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ODAGAON /60 /2016 A.D.J.,ODAGAON(Nayagarh) ST/0000238/2018
52	D-BLAPL/29431/2025 BLAPL/10169/2025	TAPAN KUMAR SAHOO @ TAPAN KU. SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /162 /2025 J.M.F.C.,PURI(Puri) GR/0000566/2025
53	D-BLAPL/29507/2025 BLAPL/10170/2025	BIKRAM BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000020/2025
54	D-BLAPL/29468/2025 BLAPL/10171/2025	KRUSHNA CHANDRA DAS @ MIXTURE VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /715 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002040/2025
55	D-BLAPL/21124/2025 BLAPL/10172/2025	NAGESWAR MAJHI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	LAXMIPUR /22 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000018/2025
56	D-BLAPL/27233/2025 BLAPL/10173/2025	RATANLAL PAIRA VS STATE OF ODISHA	SRIBATSA NAYAK VS	CYBER CRIME AND E.O, BALASORE /35 J.M.F.C.,JALESWAR(Baleshwar) CT/0000407/2025
57	D-BLAPL/29726/2025	NAGENDRA SAHU	DEEPAK KU SAHOO	PODIA PS /87 /2022

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	BLAPL/10174/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000144/2022
58	D-BLAPL/27711/2025 BLAPL/10175/2025	AJAYA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /446 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000444/2025
59	D-BLAPL/27716/2025 BLAPL/10176/2025	RUHIM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /446 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000444/2025
60	D-BLAPL/29727/2025 BLAPL/10177/2025	BABULI BATU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000117/2025
61	D-BLAPL/29235/2025 BLAPL/10178/2025	BIREN DAS @ BULA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	ANGUL TOWN /628 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000044/2025
62	D-BLAPL/29575/2025 BLAPL/10179/2025	RAJKISHORE ROUT @ KARTIKA @ RAJKISHOR VS STATE OF ODISHA	ANIRUDHA DAS VS	BALIPATNA /334 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000425/2025
63	D-BLAPL/29581/2025 BLAPL/10180/2025	TRILOCHAN DALAI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /199 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000240/2024
64	D-BLAPL/29657/2025 BLAPL/10181/2025	SAHADEV YOGI VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /68 /2025 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000040/2025
65	D-BLAPL/29632/2025 BLAPL/10182/2025	GAGAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /64 /2025 A.D.J.,KENDRAPARA(Kendrapara) ST/0000030/2025
66	D-BLAPL/29777/2025 BLAPL/10183/2025	SARAT KUMAR DEY @ SARAT KU. DEY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /120 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000082/2023
67	D-BLAPL/28150/2025 BLAPL/10184/2025	KANHA PARDIA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /430 /2025 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000059/2025
68	D-BLAPL/26460/2025 BLAPL/10185/2025	GOBI @ GOBINDA MOHAPATRA VS	BHARAT BHUSAN ROUSTRAY VS	ANGUL SADAR PS /157 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug

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69	D-BLAPL/28500/2025 BLAPL/10186/2025	STATE OF ODISHA SUMINA BEGUM VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	Spl/0000023/2025 //0 SPECIAL JUDGE,JAJPUR ROAD(Jajapur)
70	D-BLAPL/29907/2025 BLAPL/10187/2025	APURBA BISWAS VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	2(A)CC/0000006/2025 KALIMELA /22 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang
71	D-BLAPL/29650/2025 BLAPL/10188/2025	RAMA MURMU VS STATE OF ODISHA	KULDEEP MOHANTY VS	Spl/0000025/2025 SIMULIA /143 /2022 A.D.J., SORO(Baleshwar)
72	D-CMAPL/39328/2025 CMAPL/284/2025	RAGHU NATH NAYAK VS COMMISSIONER-CUM-SECRETARY TO GOVERNMENT, TRANSPORT DEPARTMENT, ODISHA SECRETARIAT	KAMALAKANTA NAYAK VS	ST/0000240/2022 // (
73	D-CMP/39513/2025 CMP/1564/2025	MALLIK FAYAZUDDIN @ JOGI VS ALTAF KHAN	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC
74	D-CMP/39808/2025 CMP/1565/2025	SATYAPIRA KHILLAR @ KHILAR VS TRINATH KHILLAR	SUSANTA KUMAR BARAL VS	CS/0000184/2022 // A.D.J.,ANANDAPUR(Kendujhar)
75	D-CMP/40074/2025 CMP/1566/2025	GIRISH CHANDRA POLAI VS C.V.S.BHASKAR	PRASANTA KUMAR NANDA VS	Fao/0000006/2024 // CIVIL JUDGE (SD),CHATRAPUR(Ganjam
76	D-CMP/39242/2025 CMP/1567/2025	GAJENDRA SHIAL VS MADHAB PANDA	MONOMOY BASU VS	CS/0000018/2021 // CIVIL JUDGE (JD),BALASORE(Baleshwar
77	D-CMP/40192/2025 CMP/1568/2025	PURNA KOLHO VS RABIN KOLHO	BHABANI SANKAR DAS VS	EC/0000038/2019 // CIVIL JUDGE (SD),RAIRANGAPUR(May
78	D-CMP/37576/2025 CMP/1569/2025	KAIKEI JENA VS BHARAT JENA	ACHYUTANANDA PATTANAIAK VS	EC/0000016/2024 // CIVIL JUDGE (SD), BASUDEVPUR(Bhad
79	D-CMP/40374/2025 CMP/1570/2025	M/S. MAA SARALA DISTRIBUTORS, JAGATSINGHPUR VS HINDUSTAN COCA COLA BEVERAGES PVT. LTD., NEW DELHI	BUDHIRAM DAS VS	MIS.CASE/0000048/2025 // CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000123/2006

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80	D-CMP/40334/2025 CMP/1571/2025	ASSISTANT GENERAL MANAGER, SUPERINTENDING ENGINEER, NAYAGARH, ELECTRICITY DEPARTMENT, NAYAGARH VS KANCHAN SWAIN	ADV. VS	// CIVIL JUDGE (SD) CUM ASJ AT ODAGA EC/0000035/2024
81	D-CONTC/36914/2025 CONTC/4514/2025	BENUDHARA PERA VS RANJIT BHOI,BEO,RAIRAKHOLE,SAMBALPUR	ADV. VS	// ()
82	D-CONTC/36920/2025 CONTC/4515/2025	JHARISANTI PAN VS SUDEEPTA KUMAR NAYAK,BEO,RAIRAKHOLE,SAMBALPUR	ADV. VS	// ()
83	D-CONTC/36926/2025 CONTC/4516/2025	BIDYADHAR BHUE VS RANJIT,BEO,RAIRAKHOLE,SAMBALPUR	ADV. VS	// ()
84	D-CONTC/36930/2025 CONTC/4517/2025	ASWINI KUMAR SAHU VS RANJIT BHOI,BEO,RAIRAKHOLE,SAMBALPUR	ADV. VS	// ()
85	D-CONTC/37014/2025 CONTC/4518/2025	GANESH CHANDRA SINGHA VS BASANTA KUMAR NAYAK,DEO,BALASORE	ADV. VS	// ()
86	D-CONTC/37114/2025 CONTC/4519/2025	KSHIROD KUMAR BEHERA VS PURNA CH.SETHI,D.E.O,MAYURBHANJ	ADV. VS	// ()
87	D-CONTC/37115/2025 CONTC/4520/2025	KUSHA NAYAK VS SHALINI PANDIT,IAS	ADV. VS	// ()
88	D-CONTC/37326/2025 CONTC/4521/2025	PINAKI MOHAPATRA VS NIRNAJAN BEHERA,D.E.O,JAGATSINGHPUR	ADV. VS	// ()
89	D-CONTC/37377/2025 CONTC/4522/2025	BISWAPRAKASH TRIPATHY VS DR.SWATI MISHRA,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHURDA	ADV. VS	// ()
90	D-CONTC/37385/2025 CONTC/4523/2025	MANASI DAS VS P.ANVESHA REDDY,IAS	SANJIB MOHANTY VS	// ()
91	D-CONTC/37952/2025	K.RAMA REDDY	ADV.	//

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	CONTC/4524/2025	VS ANU GARG,IAS	VS	0 //
92	D-CONTC/38734/2025 CONTC/4525/2025	DHRUBANANDA NAYAK VS DR.UDDHABA CHANDRA MAJHI,IAS	ADV. VS	// 0 //
93	D-CONTC/39105/2025 CONTC/4526/2025	ALEKHA CHANDRA PATRA VS GIRISH S.N,IAS	ADV. VS	// 0 //
94	D-CONTC/39243/2025 CONTC/4527/2025	KHIROD KUMAR PAL VS BIBEKANANDA DALAI,ORS	AJIT CHANDRA MOHAPATRA VS	// 0 //
95	D-CONTC/39468/2025 CONTC/4528/2025	RAJESH KUMAR BEHERA VS PRITIPARANA MISHRA,TAHASILDAR,JATNI,KHORDHA	AMBIKA PRASAD RAY VS	// 0 //
96	D-CONTC/39728/2025 CONTC/4529/2025	T. BHADRACHARY VS ASWATHY S. IAS	ADV VS	// 0 //
97	D-CONTC/31927/2025 CONTC/4530/2025	KAILASH MALLIK VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //
98	D-CONTC/37126/2025 CONTC/4531/2025	TAJUDDIN KHAN VS SHALINI PANDIT, IAS	ADV VS	// 0 //
99	D-CONTC/37128/2025 CONTC/4532/2025	PRATAP CHANDRA PAIKARAY VS BISWANATH TARAI, DIST. EDUCATION OFFICER,KHURDA	ADV VS	// 0 //
100	D-CONTC/37140/2025 CONTC/4533/2025	PREMLAL NAIK VS GIRISH S.N,IAS	ADV. VS	// 0 //
101	D-CONTC/37153/2025 CONTC/4534/2025	JAYADEV SAHU VS AUROBINDA BEHERA,IAS	NIHAL RATH VS	// 0 //
102	D-CONTC/37389/2025 CONTC/4535/2025	DHANANJAY BEHERA VS	SUDHANSU KUMAR DAS VS	// 0

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103	D-CONTC/37961/2025 CONTC/4536/2025	SURENDRA KUMAR,IAS SAILABALA SAHOO VS ANU GARG,IAS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
104	D-CONTC/36797/2025 CONTC/4537/2025	KAPILA BEHERA VS ANIL KUMAR MOHANTY,OAS	ADV. VS	// ()
105	D-CONTC/37426/2025 CONTC/4538/2025	LAXMIPRIYA PANDA VS NIYATI PATTNAYAK,DIRECTOR,HIGHER SECONDARY EDUCATION,ODISHA	ADV. VS	// ()
106	D-CONTC/37503/2025 CONTC/4539/2025	DR. S.NARAYANA RAO VS MANOJ AHUJA,CHIEF SECY.,GOVT. OF ODISHA	ADV. VS	// ()
107	D-CONTC/37511/2025 CONTC/4540/2025	ANUSUYA KABI VS SALINI PANDIT,IAS	ADV. VS	// ()
108	D-CONTC/37514/2025 CONTC/4541/2025	RABINDRANATH PRADHAN VS SALINI PANDIT,IAS	ADV. VS	// ()
109	D-CONTC/40097/2025 CONTC/4542/2025	SANGHAMITRA BASTIA VS RANJIT KUMAR DAS,ASST. SETTLEMENT OFFICER,JOBRA,CUTTACK	ADV. VS	// ()
110	D-CONTC/40098/2025 CONTC/4543/2025	BIRANCHI NARA YAN MOHARANA VS RANJIT KUMAR DAS,ASST. SETTLEMENT OFFICER,JOBRA,CUTTACK	ADV. VS	// ()
111	D-CONTC/40172/2025 CONTC/4544/2025	JYOTSNA RANI MOHARANA VS RANJIT KUMAR DAS,ASST. SETTLEMENT OFFICER,JOBRA,CUTTACK	ADV. VS	// ()
112	D-CONTC/40270/2025 CONTC/4545/2025	SANTOSH KUMAR MAHARANA VS RANJIT KUMAR DAS,ASST. SETTLEMENT OFFICER,JOBRA,CUTTACK	GOURI MOHAN RATH VS	// ()
113	D-CONTC/37519/2025 CONTC/4546/2025	ALAM KHAN VS SALINI PANDIT,IAS	ADV. VS	// ()

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114	D-CONTC/37521/2025 CONTC/4547/2025	PRAMOD KUMAR ACHARYA VS SALINI PANDIT,IAS	ADV. VS	// () //
115	D-CONTC/37524/2025 CONTC/4548/2025	MANGAL PRASAD BHUE VS SALINI PANDIT,IAS	ADV. VS	// () //
116	D-CONTC/37528/2025 CONTC/4549/2025	JYOSTNARANI JAYASINGH VS SALINI PANDIT,IAS	ADV. VS	// () //
117	D-CONTC/39663/2025 CONTC/4550/2025	BRAJAKISHORE SWAIN VS ARVIND AGRAWAL,IAS	ADV. VS	// () //
118	D-CRLA/26285/2025 CRLA/1102/2025	ADITYA KUMAR JENA VS UNION OF INDIA	DEBASNAN DAS VS	/ /0 () //
119	D-CRLA/26543/2025 CRLA/1103/2025	BHAKTI SMITA VS UNION OF INDIA	DEBASNAN DAS VS	/ /0 () //
120	D-CRLA/27351/2025 CRLA/1104/2025	INFORMANT VS STATE OF ODISHA	DEBASNAN DAS VS	ABHAYACHANDPUR /72 /2018 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000061/2018
121	D-CRLA/28198/2025 CRLA/1105/2025	JYOTI RANJAN SWAIN@LIPUN@ MADHABANANDA VS STATE OF ODISHA	DEBASNAN DAS VS	CHOUWAR /589 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000120/2020
122	D-CRLA/28125/2025 CRLA/1106/2025	AKASH KISPATTA VS STATE OF ODISHA	SATYAPADA SHARMA VS	CHHEND /58 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000040/2019
123	D-CRLA/27361/2025 CRLA/1107/2025	PUNJILAL MEHER VS STATE OF ODISHA	DURGA PRASAD S. MALLICK VS	PATNAGARH /35 /2018 A.D.J,PATNAGARH(Balangir) SC/0000024/2018
124	D-CRLA/28397/2025 CRLA/1108/2025	D.AMARESH KUMAR MAHANTA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	PATNA /267 /2024 DISTRICT & SESSIONS JUDGE,KEONJH Spl/0000035/2024
125	D-CRLA/29065/2025	SISIR KUMAR SETHY@SETHI	DEBI PRASAD PATNAIK	ATHGARH /75 /2018

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	CRLA/1109/2025	VS STATE OF ODISHA	VS	P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000053/2018
126	D-CRLA/29550/2025 CRLA/1110/2025	DOLAMANI BARIHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	BUDEN /17 /2017 A.D.J.,PADAMPUR(Bargarh) CT/0000192/2017
127	D-CRLMA/28367/2025 CRLMA/137/2025	TRUPTIMAYEE SRICHANDAN VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	RANPUR /158 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000236/2025
128	D-CRLMC/29694/2025 CRLMC/3947/2025	STIPEN NAYAK @ STIPAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /42 /2019 A.D.J.,BALLIGUDA(Kandhamal) CT/0000092/2019
129	D-CRLMC/26983/2025 CRLMC/3948/2025	DEVADATTA SAHOO VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	CHANDRASEKHARPUR /83 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000213/2025
130	D-CRLMC/28179/2025 CRLMC/3949/2025	PITABAS BEHERA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	CHANDRASEKHARPUR /83 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000213/2025
131	D-CRLMC/29284/2025 CRLMC/3950/2025	SK. MONTU HOQUE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BINIKA /416 /2024 J.M.F.C.,BINIKA(Sonepur) GR/0000406/2024
132	D-CRLMC/29789/2025 CRLMC/3951/2025	DILLIP NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000018/2022
133	D-CRLMC/29353/2025 CRLMC/3952/2025	M/S.SERAJUDDIN AND CO., KOLKATA VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000045/2023
134	D-CRLMC/28405/2025 CRLMC/3953/2025	MITU SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /158 /2003 ASST. SESSIONS JUDGE, BHANJANAGA ST/0000023/2004
135	D-CRLMC/29424/2025 CRLMC/3954/2025	BINOD MEHER@ BINOD KUMAR MEHER VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOUDH /74 /2014 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000151/2014
136	D-CRLMC/29707/2025 CRLMC/3955/2025	BISHNU PRASHAD NANDA VS	SIDDHANT SARANGI VS	KHANDAPARA /2 /2006 J.M.F.C.,KHANDAPARA(Nayagarh)

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137	D-CRLMC/29630/2025 CRLMC/3956/2025	STATE OF ODISHA SANTOSH BEHERA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	GR/0000017/2006 BALIANTA P.S. /48 /2019 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000712/2019
138	D-CRLMC/28700/2025 CRLMC/3957/2025	DIPAK JENA @ DIPU JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KOREI /236 /2021 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000119/2021
139	D-CRLMC/28916/2025 CRLMC/3958/2025	MADAN MOHAN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	RANPUR /256 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000395/2025
140	D-CRLMC/29724/2025 CRLMC/3959/2025	DHANURJAYA DORA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NANDAPUR /96 /2016 S.D.J.M.,KORAPUT(Koraput) GR/0001003/2016
141	D-CRLMC/29834/2025 CRLMC/3960/2025	LAMBU@SISIRA BHOI@SISIR BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /213 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000441/2024
142	D-CRLMC/29655/2025 CRLMC/3961/2025	SARAT SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000085/2025
143	D-CRLMC/29013/2025 CRLMC/3962/2025	AVINASH JENA VS ROJALIN ROUT	KARTIK CHANDRA TRIPATHY VS	CUTTACK SADAR /635 /2024 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0008687/2024
144	D-CRLMC/29108/2025 CRLMC/3963/2025	BIREN PAIKARAY @ BIREN PALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /153 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000230/2023
145	D-CRLMC/29835/2025 CRLMC/3964/2025	BHOBANA GHADEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /143 /2021 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000117/2021
146	D-CRLMC/29202/2025 CRLMC/3965/2025	SUDAM CHARAN ROUT VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	BHUBAN /501 /2024 J.M.F.C.,BHUBAN(Dhenkanal) CT/0000028/2025
147	D-CRLMC/28857/2025 CRLMC/3966/2025	MALAYA RANJAN BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	AIR FIELD P.S. /212 /2019 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000664/2019

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148	D-CRLMC/29223/2025 CRLMC/3967/2025	SHANKAR MALIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	GHATAGAON /156 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000391/2022
149	D-CRLMC/29498/2025 CRLMC/3968/2025	SAGAR MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /130 /2020 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000085/2020
150	D-CRLMC/29234/2025 CRLMC/3969/2025	DEBAR SAHU@DEBAR KUMAR SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /202 /2018 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000029/2018
151	D-CRLMC/30031/2025 CRLMC/3970/2025	SUSANTA KUMAR BISWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /212 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000263/2025
152	D-CRLMC/29930/2025 CRLMC/3971/2025	SUSANTA MAHAPATRA@ SUSANTA KUMAR MAHAPATRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /155 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000035/2020
153	D-CRLMC/29461/2025 CRLMC/3972/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 JUDGE, FAMILY COURT, NAYAGARH(N CRL.EXN/0000124/2024
154	D-CRLMC/29651/2025 CRLMC/3973/2025	SK. NASIR MOHAMMED VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /173 /2020 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000159/2020
155	D-CRLMC/30041/2025 CRLMC/3974/2025	SUDARSAN JENA @ SUDAR JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /420 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001453/2025
156	D-CRLMC/30042/2025 CRLMC/3975/2025	SUDARSAN JENA @ SUDAR JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /422 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001450/2025
157	D-CRLMC/29825/2025 CRLMC/3976/2025	HARESH KHAMARI @ KIRAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /101 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000230/2025
158	D-CRLMC/29139/2025 CRLMC/3977/2025	UPENDRA BHANDARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /70 /2019 J.M.F.C.,KOTPAD(Koraput) GR/0000070/2019
159	D-CRLMC/30036/2025	BIJOY KUMAR NANDI	SAILAZA NANDAN DAS	BALASORE VIGILANCE /55 /2009

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	CRLMC/3978/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000023/2011
160	D-CRLMC/29938/2025 CRLMC/3979/2025	ARABINDA @ ARABIND MALIK @ BABI VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	KAMAKHYANAGAR /353 /2025 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000668/2025
161	D-CRLMC/29819/2025 CRLMC/3980/2025	HARESH KHAMARI @ KIRAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /102 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000231/2025
162	D-CRLMC/30038/2025 CRLMC/3981/2025	BIJOY KUMAR NANDI VS STATE OF ODISHA(VIG.)	SAILAZA NANDAN DAS VS	BALASORE VIGILANCE /52 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000020/2011
163	D-CRLMC/28511/2025 CRLMC/3982/2025	PRASANNA KUMAR DEHURY VS STATE OF ODISHA (VIGILANCE)	JAGAMOHAN PATTANAIK VS	SAMBALPUR VIGILANCE /106 /2016 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000145/2024
164	D-CRLMC/30049/2025 CRLMC/3983/2025	CASHINO TUDU VS STATE OF ODISHA(VIG.)	NRUSINGH CHARAN ROUT VS	BHUBANESWAR VIGILANCE /21 /2012 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000038/2013
165	D-CRLMC/29922/2025 CRLMC/3984/2025	S.PACKIA RAJ @ PACKIYARAJ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /30 /2013 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL GR/0000213/2013
166	D-CRLMC/29015/2025 CRLMC/3985/2025	MANJULA JENA VS ROJALIN ROUT	KARTIK CHANDRA TRIPATHY VS	CUTTACK SADAR /636 /2024 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0008688/2024
167	D-CRLMC/29827/2025 CRLMC/3986/2025	HARISH CHANDRA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /207 /2025 J.M.F.C.,JATNI(Khordha) GR/0000360/2025
168	D-CRLMC/29634/2025 CRLMC/3987/2025	BIBEK PATTNAIK VS JYOTI MOTORS PVT. LTD.,BBSR	LALITA NARAYAN PATTNAIK VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0001731/2022
169	D-CRLMC/25862/2025 CRLMC/3988/2025	RAJU@SURENDRA KUMAR PRADHAN VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	BHUBANESWAR G.R.P.S. /56 /2015 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000077/2015
170	D-CRLMC/29986/2025 CRLMC/3989/2025	SOMANATH BEHERA VS	SIDHARTHA DAS VS	KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha)

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171	D-CRLMP/29157/2025 CRLMP/1268/2025	STATE OF ODISHA KUMAR BALLAV DALEI VS	SANJIT KUMAR DAS VS	CT/0001382/2025 / /0 ()
172	D-CRLMP/29174/2025 CRLMP/1269/2025	STATE OF ODISHA BENUDHAR SINGHA VS	MANOJA KUMAR KHUNTIA VS	// / /0 ()
173	D-CRLMP/29168/2025 CRLMP/1270/2025	STATE OF ODISHA PRATIMA NAIK VS	BIJAYA KUMAR BEHERA VS	// / / ()
174	D-CRLMP/28823/2025 CRLMP/1271/2025	STATE OF ODISHA BISAWRANJAN MOHANTA DAS VS	ARUN KUMAR BEHERA VS	// MURUDA /53 /2025 ()
175	D-CRLMP/29888/2025 CRLMP/1272/2025	THE STATE OF ODISHA BHARATI MALIK VS	AMITABH MISHRA VS	// FATEGARH /284 /2025 ()
176	D-CRLMP/25661/2025 CRLMP/1273/2025	STATE OF ODISHA BISWANATH SETHY VS	BHABANI SANKAR MISHRA VS	// / /0 ()
177	D-CRLMP/26462/2025 CRLMP/1274/2025	I.I.C., DHARMASALA POLICE STATION, JAJPUR PAYAL PRIYADARSHINI NAYAK VS	NIKUNJA KUMAR ROUT VS	// MADHUPATNA /234 /2025 ()
178	D-CRLMP/29327/2025 CRLMP/1275/2025	D.G OF POLICE, CUTTAACK CHHAILA BEHERA VS	SATYABRATA DASH VS	// / /0 JUDGE FAMILY COURT,KHURDA(Khor
179	D-CRLMP/29884/2025 CRLMP/1276/2025	SATYABAN BEHERA CHITTARANJAN PARIDA VS	AMITABH MISHRA VS	Crp/0000276/2023 FATEGARH /287 /2025 ()
180	D-CRLMP/29049/2025 CRLMP/1277/2025	STATE OF ODISHA KAILASH CHANDRA DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
181	D-CRLMP/29331/2025 CRLMP/1278/2025	STATE OF ODISHA NIRANJAN NATH VS	ARJUNA CHARANA BEHERA VS	// / /0 ()
		STATE OF ODISHA		//

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182	D-CRLMP/29465/2025 CRLMP/1279/2025	ABHIMANYU SWAIN @ AVIMANU SWAIN VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA SADAR /230 /2025 () //
183	D-CRLMP/28932/2025 CRLMP/1280/2025	PUSPANJALI JENA VS RAJKISHORE SWAIN	BISWAJIT TRIPATHY VS	INFOVALLY UPD BHUBANESWAR /228 () //
184	D-CRLMP/29427/2025 CRLMP/1281/2025	SAMIR KUMAR SWAIN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /310 /2025 () //
185	D-CRLMP/29499/2025 CRLMP/1282/2025	BIBIJAN BIBI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /266 /2024 () //
186	D-CRLREV/29472/2025 CRLREV/716/2025	K.DINESH KUMAR VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 EXECUTIVE MAGISTRATE,BBSR(Khord CMC/0001082/2025
187	D-CRLREV/29826/2025 CRLREV/717/2025	BARUNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /768 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000209/2023
188	D-CRP/39489/2025 CRP/42/2025	BHARAT BHUSAN NEGI VS SNEHALATA NEGI	BUDHIRAM DAS VS	/ / S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So EXECUTION CASE/0000001/2024
189	D-FAO/39578/2025 FAO/435/2025	SHARMISTHA MAHAPATRA VS SATYAJIT PANI	DEBASISH PATNAIK VS	/ / COMNR FOR EMPLOYEES COMPENSAT EC/0000045/2023
190	D-MACA/39683/2025 MACA/1073/2025	SAILABALA NAYAK VS NARAYAN PANIGRAHI	PRADEEP KUMAR MISHRA VS	/ / III MACT,JJPUR(Jajapur) Mac/0000008/2017
191	D-MACA/37726/2025 MACA/1074/2025	SULOCHANA ROUT VS SK. ALIM	PRADEEP KUMAR MISHRA VS	/ / III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000277/2017
192	D-MACA/25942/2025 MACA/1075/2025	SADHU @ SADHUA BEHERA VS ANJARA KHAN	KAPILA CHARAN NAYAK VS	/ / 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000169/2018
193	D-MATA/39787/2025	TUSHARKANTA DAS	SATYABRATA DAS	/ /

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	MATA/371/2025	VS SASMITA DAS	VS	JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000128/2021
194	D-MATA/39761/2025 MATA/372/2025	JYOSHNA RANI PRADHAN VS KAMALA KUMAR PRADHAN	SEPHALEE DAS VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000348/2022
195	D-MSA/39940/2025 MSA/55/2025	SURYAKANTA BEHERA VS SECRETARY, ORERA,BBSR	PRAVASH CHANDRA JENA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000086/2024
196	D-OTAPL/27817/2025 OTAPL/73/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE),BHUBANESWAR VS M/S. INDIAN FARMERS FERTILIZERS CO OPERATIVE LTD., JAGATSINGHPUR	TUSHAR KANTI SATAPATHY,SR. S.C VS	// ()
197	D-OTAPL/39611/2025 OTAPL/74/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY,SR.S.C. VS	// ()
198	D-OTAPL/39603/2025 OTAPL/75/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY(SR. STANDING COUNSEL) VS	// ()
199	D-OTAPL/39612/2025 OTAPL/76/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. MAHANADI COAL FIELDS LTD., SAMBALPUR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// ()
200	D-OTAPL/39615/2025 OTAPL/77/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. MAHANADI COAL FIELDS LTD., SAMBALPUR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// ()
201	D-OTAPL/39617/2025 OTAPL/78/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. MAHANADI COAL FIELDS LTD., SAMBALPUR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// ()
202	D-OTAPL/39584/2025 OTAPL/79/2025	COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND SERVICE TAX, ROURKELA VS M/S.MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY, SR.S.C. VS	// ()
203	D-OTAPL/39610/2025 OTAPL/80/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// ()
204	D-OTAPL/39614/2025 OTAPL/81/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS	BISMAY ANAND PRUSTY, SR.S.C. VS	// ()

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205	D-OTAPL/39616/2025 OTAPL/82/2025	M/S. MAHANADI COAL FIELDS LTD.,SAMBALPUR COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY,SR.S.C. VS	// // ()
206	D-RPFAM/36240/2025 RPFAM/293/2025	SUBHRA MISHRA VS OM BRHMABID MISHRA	DEEPALI MAHAPATRA VS	// // JUDGE FAMILY COURT,PURI(Puri)
207	D-RSA/37038/2025 RSA/483/2025	SITARAM SAHU VS GOLAPI SA	DWARIKA PRASAD MOHANTY VS	// // A.D.J.,PADAMPUR(Bargarh)
208	D-TRP(C)/40313/2025 TRP(C)/351/2025	GEETARANI BEHERA VS PRABHAKAR DAS	SUKANTA KUMAR NAYAK VS	// // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
209	D-WA/39218/2025 WA/1562/2025	STATE OF ODISHA VS KAMALAKANTA BISWAL	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
210	D-WA/39235/2025 WA/1563/2025	STATE OF ODISHA VS SRIDHAR BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
211	D-WA/39175/2025 WA/1564/2025	STATE OF ODISHA VS ARZOO HUSSAIN	GAYATRI PATRA,A.S.C VS	// // ()
212	D-WA/39220/2025 WA/1565/2025	STATE OF ODISHA VS SURESH CHANDRA SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
213	D-WA/39250/2025 WA/1566/2025	GOVERNING BODY OF AERONAUTICS COLLEGE, SUNABEDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // ()
214	D-WP(C)/38480/2025 WP(C)/27524/2025	SASHADHAR SETHI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// // ()
215	D-WP(C)/38466/2025 WP(C)/27525/2025	LAL BAHADUR SASTRI ANCHALIKA MANCHA, BHAGABANPUR, KENDRAPARA VS STATE OF ODISHA	PRATIK DASH VS	// // ()

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216	D-WP(C)/39506/2025 WP(C)/27526/2025	M/S.MAA BASUDHA HOME AND COMMERCIALS PRIVATE LTD.BBSR VS STATE TAX OFFICER, CT AND GST BBSR-II, BBSR	ITISHREE TRIPATHY VS	// 0 //
217	D-WP(C)/39384/2025 WP(C)/27527/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
218	D-WP(C)/38479/2025 WP(C)/27528/2025	MAHATMA GANDHI ANCHALIKA MANCHA, KHAMAGANBINDHA, KENDRAPARA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
219	D-WP(C)/38485/2025 WP(C)/27529/2025	ARUP JOSEPH VS ANOOP JOSEPH	DWARIKA PRASAD MOHANTY VS	// 0 //
220	D-WP(C)/38461/2025 WP(C)/27530/2025	JAYRAJGURU ANCHALIKA MANCHA, BERUHAN, KENDRAPARA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
221	D-WP(C)/39511/2025 WP(C)/27531/2025	MANAS CHANDRA SAHOO VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPARA RANGE, KENDRAPARA	ITISHREE TRIPATHY VS	// 0 //
222	D-WP(C)/38677/2025 WP(C)/27532/2025	MAMATA RANI JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
223	D-WP(C)/38459/2025 WP(C)/27533/2025	TIKINA JENA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	D-WP(C)/39880/2025 WP(C)/27534/2025	SWAYAMJEET PANDA VS THE COMMISSIONER, CT AND GST, CUTTACK	SOU MENDRA KUMAR NAYAK VS	// 0 //
225	D-WP(C)/39913/2025 WP(C)/27535/2025	AMIYA RANJAN PATTNAIK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
226	D-WP(C)/38857/2025 WP(C)/27536/2025	MADAN NIAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
227	D-WP(C)/39976/2025	MINATEE KUMAREE DEVI	SATYANARAYAN MOHAPATRA	//

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	WP(C)/27537/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39881/2025 WP(C)/27538/2025	BIRAMUNDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
229	D-WP(C)/39745/2025 WP(C)/27539/2025	DAMODAR DASH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
230	D-WP(C)/38437/2025 WP(C)/27540/2025	MANAS KUMAR JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
231	D-WP(C)/38895/2025 WP(C)/27541/2025	KUNAL PATRA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
232	D-WP(C)/33429/2025 WP(C)/27542/2025	BINATA BALA PATNAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
233	D-WP(C)/40016/2025 WP(C)/27543/2025	BUDHARAY MAJHI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
234	D-WP(C)/39883/2025 WP(C)/27544/2025	CHAULSUKHA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
235	D-WP(C)/38684/2025 WP(C)/27545/2025	V.LAXMIKUMARI PATTNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
236	D-WP(C)/30136/2025 WP(C)/27546/2025	JAYASHREE PADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
237	D-WP(C)/39898/2025 WP(C)/27547/2025	GUDVELLA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
238	D-WP(C)/38241/2025 WP(C)/27548/2025	ARNAPURNA BEHERA VS	SARAT KUMAR BEHERA VS	// 0

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239	D-WP(C)/39555/2025 WP(C)/27549/2025	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// // 0
240	D-WP(C)/39819/2025 WP(C)/27550/2025	KHOLAN GRAM PANCHAYAT STARIYA SANGHA, KHOLAN, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
241	D-WP(C)/39865/2025 WP(C)/27551/2025	CHANDRA SEKHAR KUPULI REDDY VS THE ASST COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
242	D-WP(C)/40104/2025 WP(C)/27552/2025	UMA MAHESWAR S.H.G.,GANJAM VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
243	D-WP(C)/39870/2025 WP(C)/27553/2025	BHALEGAON GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
244	D-WP(C)/39123/2025 WP(C)/27554/2025	RAJALAKSHMI BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
245	D-WP(C)/38309/2025 WP(C)/27555/2025	SUVOJIT DAS VS KAJOL MISHRA	RAKESH SHARMA VS	// 0 //
246	D-WP(C)/39875/2025 WP(C)/27556/2025	CHANDRA SEKHAR KUPULI REDDY VS THE ASST COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
247	D-WP(C)/38411/2025 WP(C)/27557/2025	GRAM PANCHAYAT SATRIYA MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
248	D-WP(C)/39764/2025 WP(C)/27558/2025	MANOJ RANJAN BISWAL VS THE COLLECTOR, KENDRAPARA	ABINASH ROUTRAY VS	// 0 //
249	D-WP(C)/40090/2025 WP(C)/27559/2025	DR. SWAYAMBHU KALYAN MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //

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250	D-WP(C)/30189/2025 WP(C)/27560/2025	DIPIKA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
251	D-WP(C)/30178/2025 WP(C)/27561/2025	TANMAYEE SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
252	D-WP(C)/38414/2025 WP(C)/27562/2025	KATIKATA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
253	D-WP(C)/37479/2025 WP(C)/27563/2025	SARADA LAXMI MISRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
254	D-WP(C)/36655/2025 WP(C)/27564/2025	DEBPRASAD JENA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
255	D-WP(C)/38132/2025 WP(C)/27565/2025	TAPI NAIK VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
256	D-WP(C)/39771/2025 WP(C)/27566/2025	PRAMILA BISOI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
257	D-WP(C)/38424/2025 WP(C)/27567/2025	M/S KALINGA ENTERPRISES, KEONJHAR VS COMMISSIONER EPFO, BBSR	MANORANJAN MISHRA VS	// 0 //
258	D-WP(C)/40146/2025 WP(C)/27568/2025	HEMANTA KUMAR DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
259	D-WP(C)/37491/2025 WP(C)/27569/2025	SK. KEFAYATULLAHA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
260	D-WP(C)/38428/2025 WP(C)/27570/2025	MEENA MAHANANDA VS STATE OF ODISHA	JAGADIP SAHOO VS	// 0 //
261	D-WP(C)/30184/2025	SASMITA MOHAPATRA	SUBHADUTTA ROUTRAY	//

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	WP(C)/27571/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39817/2025 WP(C)/27572/2025	BACHAN PRADHAN VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
263	D-WP(C)/38419/2025 WP(C)/27573/2025	MAA BIRAJA B.L.F, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
264	D-WP(C)/40128/2025 WP(C)/27574/2025	SHAIKH ABDUL IMRAN VS STATE OF ORISSA	SUVASHISH PATTANAIAK VS	// 0 //
265	D-WP(C)/39845/2025 WP(C)/27575/2025	JAYANTA KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
266	D-WP(C)/38295/2025 WP(C)/27576/2025	JALESWARPUR GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
267	D-WP(C)/37891/2025 WP(C)/27577/2025	BRAJARAJPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
268	D-WP(C)/40193/2025 WP(C)/27578/2025	SUJIT KUMAR MUKHERJEE VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
269	D-WP(C)/40054/2025 WP(C)/27579/2025	SILULATA MALLICK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
270	D-WP(C)/40205/2025 WP(C)/27580/2025	GANGADHAR BARIK VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
271	D-WP(C)/40058/2025 WP(C)/27581/2025	PUSPARANI NAIK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
272	D-WP(C)/40200/2025 WP(C)/27582/2025	SUNITI MUKHERJEE VS	BIKASH JENA VS	// 0

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273	D-WP(C)/36652/2025 WP(C)/27583/2025	STATE OF ODISHA DEBPRASAD JENA VS	SUBHENDU KUMAR NAYAK VS	// // 0
274	D-WP(C)/39405/2025 WP(C)/27584/2025	STATE OF ODISHA RAJPUR G.P.L.F, NABARANGAPUR VS	BISWARANJAN MAHARATHA VS	// // 0
275	D-WP(C)/40047/2025 WP(C)/27585/2025	STATE OF ODISHA REENAKANTI DUNG DUNG VS	SUBHASREE MOHANTY VS	// // 0
276	D-WP(C)/38369/2025 WP(C)/27586/2025	STATE OF ODISHA DEBENDRA SAHU VS	RANJIT SAMAL VS	// // 0
277	D-WP(C)/39407/2025 WP(C)/27587/2025	STATE OF ORISSA JAMARANDA GPLF, NABARANGAPUR VS	BISWARANJAN MAHARATHA VS	// // 0
278	D-WP(C)/37967/2025 WP(C)/27588/2025	STATE OF ODISHA PRAVANJAN BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
279	D-WP(C)/40061/2025 WP(C)/27589/2025	ODISHA GRAMEEN BANK, KHORDHA MANORAMA SWAIN VS	SUBHASREE MOHANTY VS	// // 0
280	D-WP(C)/39408/2025 WP(C)/27590/2025	STATE OF ODISHA KARAGAM G.P.L.F, NABARANGAPUR VS	BISWARANJAN MAHARATHA VS	// // 0
281	D-WP(C)/38371/2025 WP(C)/27591/2025	STATE OF ODISHA SANTOSH KUMAR KATHAR VS	RANJIT SAMAL VS	// // 0
282	D-WP(C)/38420/2025 WP(C)/27592/2025	STATE OF ORISSA DATTAPUR G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // 0
283	D-WP(C)/39790/2025 WP(C)/27593/2025	STATE OF ODISHA RAJENDRA MAHAPATRA VS	SWAPNIL ROY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/39411/2025 WP(C)/27594/2025	BENORA G.P.L.F, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
285	D-WP(C)/39903/2025 WP(C)/27595/2025	SITAPATI SETHI VS THE SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPT., BBSR	RASHMIKANTA MAHALIK VS	// 0 //
286	D-WP(C)/38373/2025 WP(C)/27596/2025	ROBERT MINZ VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
287	D-WP(C)/39843/2025 WP(C)/27597/2025	NUAPADA GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/39413/2025 WP(C)/27598/2025	MURTUM G.P.L.F, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
289	D-WP(C)/37497/2025 WP(C)/27599/2025	RUDRADHAR JAL VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
290	D-WP(C)/38421/2025 WP(C)/27600/2025	KASPA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
291	D-WP(C)/38390/2025 WP(C)/27601/2025	DHIRENDRA KHAMARI VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
292	D-WP(C)/38751/2025 WP(C)/27602/2025	DAIBISHAKTI MAHASANGHA OF TULANGA GRAMA PANCHAYAT LEVEL FEDERATION, JAGA TSINCHHARA VS STATE OF ODISHA	KNSHAGAT SINGH PRANDEY VS	// 0 //
293	D-WP(C)/40079/2025 WP(C)/27603/2025	M/S SWAPNESWAR FLY ASH, JAJPUR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
294	D-WP(C)/38763/2025 WP(C)/27604/2025	BIDHUTSHAKTI MAHASANGHA OF BODHEI GRAMA PANCHAYAT LEVEL FEDERATION, JAGA TSINCHHARA VS STATE OF ODISHA	KNSHAGAT SINGH PRANDEY VS	// 0 //
295	D-WP(C)/38113/2025	TARA PRASANNA MOHAPATRA	DEBI PRASAD DHALSAMANTA	//

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	WP(C)/27605/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/40161/2025 WP(C)/27606/2025	PRASANT KUMAR PARIDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
297	D-WP(C)/38574/2025 WP(C)/27607/2025	PRAVAKAR JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
298	D-WP(C)/39895/2025 WP(C)/27608/2025	JAGANNATH SAHU VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
299	D-WP(C)/38688/2025 WP(C)/27609/2025	SUMATI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
300	D-WP(C)/39961/2025 WP(C)/27610/2025	BANCHHANIDHI INSTITUTE OF MEDICAL SCIENCE, BALASORE VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
301	D-WP(C)/38846/2025 WP(C)/27611/2025	SUSAMA SENAPATI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
302	D-WP(C)/40118/2025 WP(C)/27612/2025	SAMBIT KUMAR JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
303	D-WP(C)/38904/2025 WP(C)/27613/2025	BANKE BIHARI BIDYADHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
304	D-WP(C)/39462/2025 WP(C)/27614/2025	BIDYUTPRAVA MALLICK VS STATE OF ORISSA	PRITAM KUMAR MOHANTY VS	// 0 //
305	D-WP(C)/39233/2025 WP(C)/27615/2025	SURAJ PADHY VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	SRIMAN ARPIT MOHANTY VS	// 0 //
306	D-WP(C)/38726/2025 WP(C)/27616/2025	KRUSHNA CHANDRA BHOI VS	SIDHESWAR MALLIK VS	// 0

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307	D-WP(C)/40230/2025 WP(C)/27617/2025	STATE OF ODISHA PRADIPTA KUMAR SAMAL VS	TRILOCHAN NANDA VS	// // 0
308	D-WP(C)/39228/2025 WP(C)/27618/2025	STATE OF ODISHA RAGHU PARAJA VS	ANKITA MUKHERJI VS	// // 0
309	D-WP(C)/40256/2025 WP(C)/27619/2025	STATE OF ODISHA RITA BEHERA VS	BISWORANJAN SWAIN VS	// // 0
310	D-WP(C)/38729/2025 WP(C)/27620/2025	STATE OF ODISHA SANJEET KUMAR MOHANTY VS	ASHOK KUMAR SARANGI VS	// // 0
311	D-WP(C)/40267/2025 WP(C)/27621/2025	STATE OF ODISHA SATYABHAMA DEVI WELFARE TRUST VS	ABHISHEK DASH VS	// // 0
312	D-WP(C)/40140/2025 WP(C)/27622/2025	STATE OF ODISHA SIBA PRASAD MISRA VS	TANMAY MISHRA VS	// // 0
313	D-WP(C)/39251/2025 WP(C)/27623/2025	STATE OF ODISHA DUSASAN MOHAPATRA VS	BIBHUTI RANJAN MOHANTY VS	// // 0
314	D-WP(C)/39270/2025 WP(C)/27624/2025	STATE OF ODISHA M/S BADACHANDRA FUEL PUMP, KHURDHA VS	SAILABALA JENA VS	// // 0
315	D-WP(C)/38741/2025 WP(C)/27625/2025	INDIAN OIL CORP. LTD.(IOCL), MUMBAI JYOTIPRAVA MAHASANGHA OF KOLAR GRAMA PANCHAYAT LEVEL FEDERATION VS	KAGALAKSHI KUMAR PANDEY VS	// // 0
316	D-WP(C)/40000/2025 WP(C)/27626/2025	STATE OF ODISHA BASUDHA KHUNTIA VS	SUBHASREE MOHANTY VS	// // 0
317	D-WP(C)/40051/2025 WP(C)/27627/2025	STATE OF ODISHA MONALISA PRADHAN VS	SUBHASREE MOHANTY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/40046/2025 WP(C)/27628/2025	JAYASHREE DAS VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
319	D-WP(C)/32932/2025 WP(C)/27629/2025	SCHOOL MANAGING COMMITTEE OF GOVT. PRIMARY SCHOOL, SAILO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
320	D-WP(C)/39473/2025 WP(C)/27630/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
321	D-WP(C)/39904/2025 WP(C)/27631/2025	SARAT KUMAR PALAI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
322	D-WP(C)/37667/2025 WP(C)/27632/2025	BIKRAMA BIHARI ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
323	D-WP(C)/39899/2025 WP(C)/27633/2025	NIRANJAN BASANTARAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
324	D-WP(C)/35722/2025 WP(C)/27634/2025	SABITA MAHANANDA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
325	D-WP(C)/37723/2025 WP(C)/27635/2025	RAKESH KUMAR NAIK VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
326	D-WP(C)/40268/2025 WP(C)/27636/2025	GANGADHAR PATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
327	D-WP(C)/40211/2025 WP(C)/27637/2025	M/S OMM CORPORATION, KALAHANDI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
328	D-WP(C)/39268/2025 WP(C)/27638/2025	MAA ADHISHAKTI ANCHALIKA MAHILA MAHASANGHA, PURI VS STATE OF ODISHA	SASWATA PATNAIK VS	// 0 //
329	D-WP(C)/38567/2025	DEVOG G.P.L.F, BALIAPAL BLOCK, BALASORE	RAJIV KUMAR MAHANTA	//

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	WP(C)/27639/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/39038/2025 WP(C)/27640/2025	SATYABATI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
331	D-WP(C)/39210/2025 WP(C)/27641/2025	OMM SUPPORT SERVICES, BALASORE VS THE DIRECTOR PROOF AND EXPERIMENTAL ESTABLISHMENT, BALASORE	MANASI MOHAPATRA VS	// 0 //
332	D-WP(C)/40212/2025 WP(C)/27642/2025	LAXMI NARAYAN PADHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
333	D-WP(C)/39163/2025 WP(C)/27643/2025	PRIYANKA PRADHAN VS PRADIPTA RANJAN BHOI	SAKTI MOHAN BEHERA VS	// 0 //
334	D-WP(C)/40176/2025 WP(C)/27644/2025	PRATAP MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
335	D-WP(C)/39204/2025 WP(C)/27645/2025	SAUMENDRA KUMAR PRUSTY VS MEMBER OF BOARD OF REVENUE, CUTTACK	STHITI PRAGYAN SUNANDINI VS	// 0 //
336	D-WP(C)/40217/2025 WP(C)/27646/2025	MAA TARATARINI TRANSPORT, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
337	D-WP(C)/40269/2025 WP(C)/27647/2025	JYOTSNARANI PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
338	D-WP(C)/40250/2025 WP(C)/27648/2025	PANCHAM KUMAR GOUD VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
339	D-WP(C)/39274/2025 WP(C)/27649/2025	SHAIKH KALIM @ SHEIK KALIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
340	D-WP(C)/39959/2025 WP(C)/27650/2025	SANJIB KUMAR NAYAK VS	DURGESH NARAYAN RATH VS	// 0

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341	D-WP(C)/40221/2025 WP(C)/27651/2025	STATE OF ODISHA MAA TARATARINI TRANSPORT, GANJAM VS	DEEPALI MAHAPATRA VS	// // 0
342	D-WP(C)/40296/2025 WP(C)/27652/2025	STATE OF ODISHA KAUSHALYA DEI VS	ATUL TRIPATHY VS	// // 0
343	D-WP(C)/40231/2025 WP(C)/27653/2025	ODISHA POWER TRANSMISSION CORPORATION LTD., BBSR MAA TARATARINI TRANSPORT, GANJAM VS	DEEPALI MAHAPATRA VS	// // 0
344	D-WP(C)/39352/2025 WP(C)/27654/2025	STATE OF ODISHA SUBAS CHANDRA SENDHA@SUBAS CH. SENDHA VS	RAGHUNATH DASMOHAPATRA VS	// // 0
345	D-WP(C)/39608/2025 WP(C)/27655/2025	STATE OF ODISHA HEMSAGAR ROHIDAS VS	RANJIT SAMAL VS	// // 0
346	D-WP(C)/39905/2025 WP(C)/27656/2025	STATE OF ORISSA GUNIA MALLICK VS	ATMAJIT MANMITH DAS VS	// // 0
347	D-WP(C)/40300/2025 WP(C)/27657/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR SUJATA MOHANTY VS	SAIBRATA RATH VS	// // 0
348	D-WP(C)/39793/2025 WP(C)/27658/2025	STATE OF ODISHA M.C.OF SADHU CHARAN BIDYABHAWAN PANASUAPAL, JAJPUR VS	MAHENDRA KUMAR SAHOO VS	// // 0
349	D-WP(C)/30920/2025 WP(C)/27659/2025	STATE OF ORISSA SUDHIR KUMAR MOHANTY VS	PRAVASH CHANDRA JENA VS	// // 0
350	D-WP(C)/35264/2025 WP(C)/27660/2025	STATE OF ODISHA NITYANANDA SAHOO VS	NIRANJAN LENKA VS	// // 0
351	D-WP(C)/37670/2025 WP(C)/27661/2025	STATE OF ODISHA STATE OF ODISHA VS GOBARDHAN PUJHARI	SURYA NARAYAN PATNAIK, A.G.A VS	// // 0 //

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352	D-WP(C)/38546/2025 WP(C)/27662/2025	JHIRLAPALI GRAMAPANCHAYAT STARIA SANGHA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
353	D-WP(C)/39335/2025 WP(C)/27663/2025	BIJAN KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
354	D-WP(C)/39729/2025 WP(C)/27664/2025	MOHESWAR MANDAL VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
355	D-WP(C)/39834/2025 WP(C)/27665/2025	S.P.ENTERPRISES, BALASORE VS THE DIRECTOR PROOF AND EXPERIMENTAL ESTABLISHMENT(PXE), BALASORE	GOPINATH MISHRA VS	// 0 //
356	D-WP(C)/40289/2025 WP(C)/27666/2025	NAGUAN GRAM PANCHAYAT LEVEL FEDERATION GPLF, BHADRAK VS THE STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
357	D-WP(C)/36468/2025 WP(C)/27667/2025	RAJENDRA KUMAR TRIPATHY VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
358	D-WP(C)/40078/2025 WP(C)/27668/2025	BISWANATH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
359	D-WP(C)/40086/2025 WP(C)/27669/2025	SANJUKTA SETHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
360	D-WP(C)/40080/2025 WP(C)/27670/2025	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
361	D-WP(C)/39199/2025 WP(C)/27671/2025	JYOTSNAMAYEE MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
362	D-WP(C)/40207/2025 WP(C)/27672/2025	F.M. TOUR AND TRAVELS, PRIVATE LTD,BALESWAR VS THE DIRECTOR PROOF AND EXPERIMENTAL ESTABLISHMENT, BALESWAR	MANASI MOHAPATRA VS	// 0 //
363	D-WP(C)/40286/2025	DEBAKI PATRA	DEEPALI MAHAPATRA	//

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	WP(C)/27673/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/40287/2025 WP(C)/27674/2025	KRUSHNA CHANDRA RAJPUT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
365	D-WP(C)/40227/2025 WP(C)/27675/2025	MAA TARATARINI TRANSPORT, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
366	D-WP(C)/40288/2025 WP(C)/27676/2025	ANTARAM RAJPUT @ ANANTARAM RAJPUT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
367	D-WP(C)/39855/2025 WP(C)/27677/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
368	D-WP(C)/37092/2025 WP(C)/27678/2025	PRAVAT CHANDRA BEHERA VS UTKAL UNIVERSITY BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
369	D-WP(C)/37496/2025 WP(C)/27679/2025	SK.MANIRUDDIN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
370	D-WP(C)/38430/2025 WP(C)/27680/2025	M/S AJAY KUMAR MOHANTY, KEONJHAR VS COMMISSIONER EPFO BBSR	MANORANJAN MISHRA VS	// 0 //
371	D-WP(C)/39958/2025 WP(C)/27681/2025	RAMESH CHANDRA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
372	D-WP(C)/30179/2025 WP(C)/27682/2025	PUSPANJALI MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
373	D-WP(C)/36243/2025 WP(C)/27683/2025	HADIBANDHU PARIDA VS STATE OF ODISHA	BAIVAV MISHRA VS	// 0 //
374	D-WP(C)/36347/2025 WP(C)/27684/2025	SRINIBAS BEHERA VS	SUBHADUTTA ROUSTRAY VS	// 0

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375	D-WP(C)/38713/2025 WP(C)/27685/2025	STATE OF ODISHA SANTOSH KUMAR MOHANTY VS M/S. HITECH ESTATE AND PROMOTERS PVT. LTD., KHURDA	SAROJ KUMAR DASH VS	// // 0 //
376	D-WP(C)/37662/2025 WP(C)/27686/2025	STATE OF ODISHA VS ANANDA CHANDRA SAHOO	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
377	D-WP(C)/35735/2025 WP(C)/27687/2025	SUJATA PATTANAYAK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
378	D-WP(C)/40145/2025 WP(C)/27688/2025	PRADYUMNA KUMAR KHANDAI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
379	D-WP(C)/38785/2025 WP(C)/27689/2025	NIRUPAMA SINGH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
380	D-WP(C)/39833/2025 WP(C)/27690/2025	SATYAJIT NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
381	D-WP(C)/37954/2025 WP(C)/27691/2025	RAMESH CH DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
382	D-WP(C)/40028/2025 WP(C)/27692/2025	MANOJ KUMAR BHATRA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
383	D-WP(C)/40033/2025 WP(C)/27693/2025	SURENDRA BEHERA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
384	D-WP(C)/39791/2025 WP(C)/27694/2025	SWAPNA SARITA PATI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
385	D-WP(C)/40324/2025 WP(C)/27695/2025	BINOD KUMAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //

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386	D-WP(C)/39065/2025 WP(C)/27696/2025	SAIKIRAN BADRACHALAM @ B.SAIKIRAN VS SHRIRAM TRANSPORT FINANCE COMPANY LTD., RAYAGADA	TUKUNA KUMAR MISHRA VS	// 0 //
387	D-WP(C)/38026/2025 WP(C)/27697/2025	PRAMILA NAIK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
388	D-WP(C)/40274/2025 WP(C)/27698/2025	EXECUTIVE ENGINEER (ELECT), BED, TPNODL, BALESWAR VS M/S B-ONE BUSINESS HOUSE PVT. LTD, BALASORE	LALIT KUMAR MAHARANA VS	// 0 //
389	D-WP(C)/39825/2025 WP(C)/27699/2025	DHANESWAR SAHU VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
390	D-WP(C)/38292/2025 WP(C)/27700/2025	M/S NIRMAN ENGINEERING, JHARSUGUDA VS DEPUTY COMMISSIONER GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION	MADHAB LAL AGARWAL VS	// 0 //
391	D-WP(C)/39844/2025 WP(C)/27701/2025	RUSUDA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
392	D-WP(C)/40284/2025 WP(C)/27702/2025	PRASANT KUMAR BAYARI VS THE REGIONAL MANAGER, JANA SMALL FINANCE BANK LTD, BBSR	PRADEEP KUMAR DAS VS	// 0 //
393	D-WP(C)/39826/2025 WP(C)/27703/2025	AJIT KHUNTILI @ AJIT KUMAR KHUNTULI VS THE STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
394	D-WP(C)/38568/2025 WP(C)/27704/2025	BLOCK SATHIYA MAHASANGHA, TANGI CHOUDWAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
395	D-WP(C)/40292/2025 WP(C)/27705/2025	KARTIKESWAR MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
396	D-WP(C)/40275/2025 WP(C)/27706/2025	EXECUTIVE ENGINEER (ELECT) SED, TPNODL, BALASORE VS M/S FALCON MARINE EXPORTS LTD, BALASORE	LALIT KUMAR MAHARANA VS	// 0 //
397	D-WP(C)/40316/2025	SUBASH CHANDRA MUDULI	BIYOTKESH MOHANTY	//

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	WP(C)/27707/2025	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/40273/2025 WP(C)/27708/2025	SUPRAVA PRADHAN VS COMMISSIONER, CUTTACK MUNICIPAL CORPORATION ,CUTTACK	MAMATA MISHRA VS	// 0 //
399	D-WP(C)/40294/2025 WP(C)/27709/2025	ANTARYAMI BARIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
400	D-WP(C)/40277/2025 WP(C)/27710/2025	EXECUTIVE ENGINEER (ELECT), CENTRAL ELECTRICAL DIVISION, CED, TPNODL, BALESWAR VS M/S.HARI MARINE PVT.LTD., BALESWAR	HALESWAR KUMAR MAHARANA VS	// 0 //
401	D-WP(C)/39718/2025 WP(C)/27711/2025	JYOTIBALA HANSDAH VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //
402	D-WP(C)/40280/2025 WP(C)/27712/2025	EXECUTIVE ENGINEER (ELECT.) BASTA ELECTRICAL DIVISION. (BED), TPNODL., BALESWAR VS M/S ORCHID MARINE EXPORTS PVT.LTD., BALESWAR	HALESWAR KUMAR MAHARANA VS	// 0 //
403	D-WP(C)/38570/2025 WP(C)/27713/2025	BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
404	D-WP(C)/38302/2025 WP(C)/27714/2025	M/S NIRMAN ENGINEERING, JHARSUGUDA VS DEPUTY COMMISSIONER GST AND CENTRAL EXCISE, JHARSUGUDA	MADHAB LAL AGARWAL VS	// 0 //
405	D-WP(C)/39859/2025 WP(C)/27715/2025	TUREKELA GRAM PANCHAYAT STARIYA SANGHA,BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
406	D-WP(C)/40317/2025 WP(C)/27716/2025	M/S. WAXMAN REALTY, KHURDA VS PRASANNA KUMAR SENAPATI	SIDHANT DWIBEDI VS	// 0 //
407	D-WP(C)/37059/2025 WP(C)/27717/2025	M/S ADMINISTRATOR NESCO UTILITY, BALASORE VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	SRIMAN ARPIT MOHANTY VS	// 0 //
408	D-WP(C)/38515/2025 WP(C)/27718/2025	JHARANA MISHRA VS	HIMANSHU BHUSAN DASH VS	// 0

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409	D-WP(C)/39746/2025 WP(C)/27719/2025	STATE OF ODISHA NIRMAL BEURA VS R.T.O., CHANDIKHOL	KHIROD CHANDRA MAJHI VS	// // ()
410	D-WP(C)/38571/2025 WP(C)/27720/2025	BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()
411	D-WP(C)/40368/2025 WP(C)/27721/2025	SARASWATI BHATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()
412	D-ABLAPL/28603/2025 ABLAPL/11459/2025	SASMITA LENKA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BHADRAK RURAL /142 /2025 ()
413	D-ABLAPL/28743/2025 ABLAPL/11460/2025	RAJENDRA KUMAR BEHERA @ RAJESH BEHERA @ SUNA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	DARGHA BAZAR /232 /2025 ()
414	D-ABLAPL/29527/2025 ABLAPL/11461/2025	DAYASAGAR BADA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	RAMPUR (SONEPUR) /14 /2025 ()
415	D-ABLAPL/28749/2025 ABLAPL/11462/2025	MANJU LATA NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAGODA P.S. /491 /2025 ()
416	D-ABLAPL/29648/2025 ABLAPL/11463/2025	JUGALA KISHORE PATRA @ LAPHI PATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALIANTA P.S. /419 /2025 ()
417	D-ABLAPL/28804/2025 ABLAPL/11464/2025	SIKANDAR KUMAR VS CENTRAL BEREAU OF INVESTIGATION(C.B.I)	KRISHNA CHANDRA SAHU VS	// // ()
418	D-ABLAPL/29706/2025 ABLAPL/11465/2025	SK. SAMIM AKHTAR VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK RURAL /543 /2025 ()
419	D-ABLAPL/29576/2025 ABLAPL/11466/2025	LUKESWAR UPADHYAYA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	KHETRARAJPUR /237 /2025 ()

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420	D-ABLAPL/29662/2025 ABLAPL/11467/2025	AJAY @ AJOY KUMAR SAMAL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /81 /2025 () //
421	D-ABLAPL/28961/2025 ABLAPL/11468/2025	AMAN MAHALA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	JODA /191 /2022 () //
422	D-ABLAPL/29006/2025 ABLAPL/11469/2025	AJAY BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	SATYABADI /139 /2025 () //
423	D-ABLAPL/29672/2025 ABLAPL/11470/2025	PRAGYAN DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHANDAKA P.S. /285 /2025 () //
424	D-ABLAPL/29197/2025 ABLAPL/11471/2025	BULU JENA @ GAURAHARI JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /235 /2025 () //
425	D-ABLAPL/29333/2025 ABLAPL/11472/2025	DIGANTA SWAIN @ NALIA VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	CAPITAL P.S. /88 /2019 () //
426	D-ABLAPL/29411/2025 ABLAPL/11473/2025	KABI @RITESWAR BISWAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BELPARA /368 /2024 () //
427	D-ABLAPL/29676/2025 ABLAPL/11474/2025	BIJU KUMBHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH RURAL /164 /2025 () //
428	D-ABLAPL/29532/2025 ABLAPL/11475/2025	SAHADEV DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/000044/2020
429	D-ABLAPL/29535/2025 ABLAPL/11476/2025	RAGHU CHANDAN @ RAGHU RAJ CHANDAN VS STATE OF ODISHA	RAJESH KUMAR TRIPATHY VS	TITILAGARH /291 /2025 () //
430	D-ABLAPL/29540/2025 ABLAPL/11477/2025	MANAS RANJAN DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHANDAKA P.S. /285 /2025 () //
431	D-ABLAPL/29551/2025	AKASH KUMAR RAY @ ASHU	AMLAN SHAKTI PAUL	BHARATPUR PS /452 /2025

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	ABLAPL/11478/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/29556/2025 ABLAPL/11479/2025	RAMESH MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	MACHHKUND /47 /2025 () //
433	D-ABLAPL/29560/2025 ABLAPL/11480/2025	ALOK MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /153 /2025 () //
434	D-ABLAPL/29562/2025 ABLAPL/11481/2025	BIMAL BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /274 /2025 () //
435	D-ABLAPL/29677/2025 ABLAPL/11482/2025	BULU SA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /148 /2025 () //
436	D-ABLAPL/29715/2025 ABLAPL/11483/2025	RAGHUNATH SANKHUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SIMULIA /362 /2025 () //
437	D-ABLAPL/29568/2025 ABLAPL/11484/2025	GOVINDA @ GURUDEB PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHAULIAGANJA /492 /2025 () //
438	D-ABLAPL/29680/2025 ABLAPL/11485/2025	JIBAN DARSHAN CHOUDHURY @ CHOWDHURY VS STATE OF ODISHA	BISWAJIT SAMANTARAY VS	CHAKAPADA PS /67 /2025 () //
439	D-ABLAPL/29717/2025 ABLAPL/11486/2025	BHAJAMAN @ BHAJAMANA SAHOO VS STATE OF ODISHA	JULU KHANSAMA VS	HANDAPA /208 /2025 () //
440	D-ABLAPL/29571/2025 ABLAPL/11487/2025	BHABAGRAHI SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //
441	D-ABLAPL/29719/2025 ABLAPL/11488/2025	AJAYA SUTAR VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /316 /2025 () //
442	D-ABLAPL/29721/2025 ABLAPL/11489/2025	MANGALDEEP BARIK @ GUNU @ GAURA VS	DEEPAK KU SAHOO VS	MARSHAGHAI /262 /2025 ()

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443	D-ABLAPL/29595/2025 ABLAPL/11490/2025	STATE OF ODISHA BASU @ BASUDEV BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// MALGODOWN /234 /2025 () //
444	D-ABLAPL/29725/2025 ABLAPL/11491/2025	STATE OF ODISHA MAHESWAR PRADHAN @ BABULI PRADHAN VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	// BANKI /240 /2025 () //
445	D-ABLAPL/29681/2025 ABLAPL/11492/2025	STATE OF ODISHA MINATI GHOSH @ MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	// SORO /726 /2025 () //
446	D-ABLAPL/29728/2025 ABLAPL/11493/2025	STATE OF ODISHA JAGANNATH SWAIN VS STATE OF ODISHA	LALITENDU BHUYAN VS	// SOSO /86 /2024 () //
447	D-ABLAPL/29601/2025 ABLAPL/11494/2025	STATE OF ODISHA VISHAL KUMAR YADAV VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// DHAULI PS /166 /2025 () //
448	D-ABLAPL/29683/2025 ABLAPL/11495/2025	STATE OF ODISHA RASHMI RANJAN NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// DHARMABANDHA PS /54 /2025 () //
449	D-ABLAPL/29738/2025 ABLAPL/11496/2025	STATE OF ODISHA SIDDHARTHA CHAND VS STATE OF ODISHA	SURYAKANTA DASH VS	// BAISINGA /432 /2025 () //
450	D-ABLAPL/29684/2025 ABLAPL/11497/2025	STATE OF ODISHA RABI NAIK VS STATE OF ODISHA	JASHOBANTA DASH VS	// PALLAHARA /340 /2025 () //
451	D-ABLAPL/29688/2025 ABLAPL/11498/2025	STATE OF ODISHA SHRREMANTA KUMAR NAIK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	// JUNAGARH /24 /2021 () //
452	D-ABLAPL/29731/2025 ABLAPL/11499/2025	STATE OF ODISHA SUMIT MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// //0 () //
453	D-ABLAPL/29602/2025 ABLAPL/11500/2025	STATE OF ODISHA CHINMAYA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// RAMPUR (SONEPUR) /105 /2025 () //

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454	D-ABLAPL/29854/2025 ABLAPL/11501/2025	RUKUNA BEHERA @ RUKMUNI BEHERA VS STATE OF ODISHA	PARSURAM DAS VS	JODAPADAR /146 /2025 () //
455	D-ABLAPL/29611/2025 ABLAPL/11502/2025	ARABINDA PANDA VS STATE OF ODISHA	MITHUN DAS VS	TITILAGARH /250 /2025 () //
456	D-ABLAPL/27244/2025 ABLAPL/11503/2025	RAKESH BEHERA @ RAKESH KUMAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHULBANI TOWN /58 /2025 () //
457	D-ABLAPL/27526/2025 ABLAPL/11504/2025	BHUPENDRA SETH @ SIBA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BINIKA /139 /2025 () //
458	D-ABLAPL/29714/2025 ABLAPL/11505/2025	BIREN KUMAR PATI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	PLANTSITE /263 /2016 () //
459	D-ABLAPL/29783/2025 ABLAPL/11506/2025	WASIM RAFIK PATEL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	DARGHA BAZAR /235 /2025 () //
460	D-ABLAPL/29781/2025 ABLAPL/11507/2025	SIPUN BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /482 /2025 () //
461	D-ABLAPL/28789/2025 ABLAPL/11508/2025	AKANKHYA JENA VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /167 /2025 () //
462	D-ABLAPL/28816/2025 ABLAPL/11509/2025	GITA @ GEETA SAHU VS STATE OF ODISHA	BANDANA MUNDRA VS	BRAJARAJNAGAR /182 /2025 () //
463	D-ABLAPL/28979/2025 ABLAPL/11510/2025	PARTHA SARATHI DAS VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	NISCHINTAKOILI /166 /2025 () //
464	D-ABLAPL/29745/2025 ABLAPL/11511/2025	KALPANA SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
465	D-ABLAPL/29754/2025	MANAS BHOI	SMRUTI RANJAN ROUT	MALGODOWN /234 /2025

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	ABLAPL/11512/2025	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/29760/2025 ABLAPL/11513/2025	SHAMBUNATH DAS @ SAMBHUNATH DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /554 /2024 () //
467	D-ABLAPL/29199/2025 ABLAPL/11514/2025	RAJIV KUMAR NAYAK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	MAHILA P.S. BUXIBAZAR /82 /2025 () //
468	D-ABLAPL/29517/2025 ABLAPL/11515/2025	DEEPAK KUMAR MOHARANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /406 /2025 () //
469	D-ABLAPL/29528/2025 ABLAPL/11516/2025	KAMAL LOCHAN BARIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /264 /2025 () //
470	D-ABLAPL/29780/2025 ABLAPL/11517/2025	KUNA @ MUKUNDA PRASAD OJHA VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI MODEL /301 /2025 () //
471	D-ABLAPL/29793/2025 ABLAPL/11518/2025	TAPU NAYAK VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	AIRPORT /288 /2025 () //
472	D-ABLAPL/29270/2025 ABLAPL/11519/2025	S. CHITRAVEL VS UNION OF INDIA	SOUMYA JYOTI BISWAL VS	EOW,BHUBANESWAR /19 /2023 () //
473	D-ABLAPL/29585/2025 ABLAPL/11520/2025	BIPLAB KUMAR NAYAK @ BIPLAB NAYAK VS STATE OF ODISHA	SATYA JEET ROUT VS	KHAIRA /230 /2025 () //
474	D-ABLAPL/29813/2025 ABLAPL/11521/2025	MUKTESWAR PATRA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	KANTAMAL /100 /2025 () //
475	D-ABLAPL/29592/2025 ABLAPL/11522/2025	BASANTI BHUYAN @ SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BALIPATNA /325 /2025 () //
476	D-ABLAPL/29289/2025 ABLAPL/11523/2025	CHANDAN KUMAR SETHI @ CHANDAN SETHI VS	DIBYAJYOTI SAHOO VS	PATTAMUNDAI /274 /2025 ()

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477	D-ABLAPL/29603/2025 ABLAPL/11524/2025	STATE OF ODISHA RAJKISHORE JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /247 /2025 () //
478	D-ABLAPL/29612/2025 ABLAPL/11525/2025	BIJAYA KUMAR BARIK VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	// KHAIRA /282 /2025 () //
479	D-ABLAPL/29617/2025 ABLAPL/11526/2025	MEGHUA @ MEGHANAD BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// ASTARANGA /167 /2025 () //
480	D-ABLAPL/29625/2025 ABLAPL/11527/2025	AMARNATH RAO @ AULA AMARNATH RAO VS STATE OF ODISHA	ARIJEET MISHRA VS	// KOREI /95 /2025 () //
481	D-ABLAPL/29817/2025 ABLAPL/11528/2025	JYOTSNARANI RAY VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// KHANTAPADA /180 /2025 () //
482	D-ABLAPL/29533/2025 ABLAPL/11529/2025	SHIBU SAHOO @ SIBU SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	// KANIHA /313 /2025 () //
483	D-ABLAPL/29631/2025 ABLAPL/11530/2025	BISWESWAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// MOTANGA /349 /2025 () //
484	D-ABLAPL/29661/2025 ABLAPL/11531/2025	SUDAM SWAIN @ SUDARSHAN SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /548 /2025 () //
485	D-ABLAPL/29821/2025 ABLAPL/11532/2025	ANNAPURNA ROUL VS STATE OF ODISHA	BIDYADHAR MANSING VS	// MANCHESWAR P.S. /394 /2025 () //
486	D-ABLAPL/29690/2025 ABLAPL/11533/2025	ALOK MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /439 /2025 () //
487	D-ABLAPL/29901/2025 ABLAPL/11534/2025	RUNU MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /476 /2025 () //

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488	D-ABLAPL/29695/2025 ABLAPL/11535/2025	MANAS MUKHI @ MANAS KUMAR MUKHI VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	KHAIRA /277 /2025 () //